NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP (IB) No.136/Chd/Pb/2017

In the matter of:

UCO Bank …Petitioner-Financial Creditor

Versus

M/s Oswal Spinning & Weaving Mills Ltd. ...Respondent-Corporate Debtor

Present: Mr.R.S.Bhatia, Advocate, for petitioner
Mr.Gaurav Mankotia, Advocate for respondent.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 27.02.2018.

Sd/-
Court Officer

February 20, 2018
subbu

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